

12.06 1/2 hrs.

INDIAN COMPANIES (FOREIGN INTERESTS) AND THE
COMPANIES (TEMPORARY RESTRICTIONS ON DIVIDENDS)

REPEAL BILL -- CONTD.

MR. SPEAKER: The motion for introduction of this Bill was moved yesterday. Now, I will put it to the vote of the House.

The question is:

"That leave be granted to introduce a Bill to repeal the Indian Companies (Foreign Interests) Act, 1918 and the Companies (Temporary Restrictions on Dividends) Act, 1974. "

The motion was adopted.

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI O. RAJAGOPAL): I introduce the Bill.
